

केन्द्रीय विद्युत विनियामक आयोग

CENTRAL ELECTRICITY REGULATORY COMMISSION

6th, 7th & 8th Floor, Tower-B, World Trade Centre, Nauroji Nagar, New Delhi-110029
Phone: 011-23353503; Fax-23753923

Petition No. 70/GT/2026

Date: 11 June 2026

To

Additional General Manager (Commercial) NTPC
Limited, NTPC Bhawan,
Core- 7, Scope Complex, 7 Institutional Area,
Lodhi Road, New Delhi- 110003

Subject: Petition for determination of tariff for Sipat Super Thermal Power Station Stage-II (2x500 MW) for the period 1.4.2024 to 31.3.2029.

Sir,

With reference to above subject, and under Regulation 28(10) of the CERC Conduct of Business Regulations, 2023, following additional information is required to be submitted on an affidavit, with an advance copy to the Respondents, on or before **17.6.2026**:

- a) *The Petitioner to justify the increase in cost towards the claim of Ash dyke raising work when expenditure of Rs.1800 Lakh was allowed in order dated 29.5.2022 in Petition no. 435/GT/2020 for the period 2019-24, and the Petitioner had only undertaken works of Rs. 226 Lakh and now has projected Rs. 3890.88 Lakh for the period 2024-29.*
- b) *Provide cost benefit analysis for the claim towards CLO2 dosing system under Regulation 26(1)(i).*
- c) *Provide the basis of escalation of Security expenses claimed.*

2. The Respondents shall file their replies by **19.6.2026** after serving copy to the Petitioner, who may file its rejoinder, if any, on or before **22.6.2026**. The due date for filing the additional information and reply/rejoinder shall be strictly complied.

3. The Petition shall be listed for hearing in due course for which separate notice will be issued.

Yours sincerely,

Sd/-
(Deepak Pandey)
Assistant Chief (Law)

Copy to:

All Respondents